

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

OA No. 335 of 2004

Tuesday, this the 27th day of July, 2004

**CORAM**

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN  
HON'BLE MR. H.P. DAS, ADMINISTRATIVE MEMBER

1. All India Kendriya Vidyalaya Non-teaching Staff Association, represented by its General Secretary in-charge Shri CS Prem, C/o Kendriya Vidyalaya No.II, Naval Base, Kochi - 682 004
2. C.S. Prem,  
S/o late C.G. Stephen,  
LD Clerk, Kendriya Vidyalaya No.II,  
Naval Base, Kochi - 682 004  
Residing at Chiramel House, Kuttungal Lane,  
Kochupally Road, Thoppumpady,  
Kochi - 682 005

[By Advocate M/s CP Sudhakara Prasad & Elvin Peter PJ]

## Versus

1. The Board of Governors,  
Kendriya Vidyalaya Sangathan,  
18 Institutional Area, Shaheed Jeet Singh Marg,  
New Delhi - 110 016
2. The Joint Commissioner (Admn.),  
Kendriya Vidyalaya Sangathan,  
18 Institutional Area, Shaheed Jeet Singh Marg,  
New Delhi - 110 016
3. The Commissioner,  
Kendriya Vidyalaya Sangathan,  
18 Institutional Area, Shaheed Jeet Singh Marg,  
New Delhi - 110 016

[By Advocate M/s Iyer & Iyer]

The application having been heard on 27-7-2004, the Tribunal on the same day delivered the following:

ORDER

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

All India Kendriya Vidyalaya Non-teaching Staff Association represented by its General Secretary-in-charge Shri C.S.Prem and Shri C.S.Prem himself, a group 'C' employee, Lower Division Clerk, has filed this application seeking the following reliefs:-

- "(i) issue a direction to the respondents directing to assign post codes for the Laboratory Attendants and group D employees in the Kendriya Vidyalayas so as to enable them to apply for transfer on completion of 5 years of service;
- (ii) issue a direction directing the respondents treating the employees working in the Regional Office, Headquarters etc. who have completed 5 years of service at par with other employees while considering the request for general transfer;
- (iii) issue a direction to the respondents to assign the unique application number to all the employees of Kendriya Vidyalayas so as to enable them to ascertain their position in the priority list;
- (iv) issue a direction to the respondents to give to the employees of the Kendriya Vidyalaya, Newsprint Nagar, the benefit given by the Central Government vide its O.M.No. 19055/1/E-IV/2002 dt. 28.3.2003;
- (v) issue a direction directing the respondents to consider and pass orders on Annexure A-1 representation forthwith;
- (vi) issue a direction to the respondents not to effect transfer during the academic year 2004-05 without settling and redressing the grievances and discrepancies pointed out in Annexure A-1;
- (vii) grant such other further reliefs as this Hon'ble Tribunal may deem just fit and proper in the facts and circumstances of the case with costs."

2. The grievance projected in this application is that Shri C.S.Prem, as the officiating General Secretary of the Association, submitted Annexure A1 representation to the 3rd respondent on 28-1-2004 stating that there has been difficulty in browsing the computer on account of absence of the post code number for Group D employees in the application for transfer and this representation having not been disposed of, Group D employees are finding difficult as they are at a loss to understand their priority or as to whether their request for transfer would be considered or not. We find that no affected individual has joined in this application. We also find that

the grievance projected is wholly imaginative. We do not find that absence of the post code number disentitled a Group D employee for applying for a transfer. No Group D employee facing a problem has joined in this application as an applicant. Therefore, we do not find any legitimate grievance of any individual that calls for admission and adjudication of this application.

3. In the light of what is stated above, the application is rejected under Section 19(3) of the Administrative Tribunals Act, 1985. No costs.

Tuesday, this the 27th day of July, 2004

H. P. DAS

ADMINISTRATIVE MEMBER

A. V. HARIDASAN  
VICE CHAIRMAN

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